

O.A. 1251/92.

Dt. 30/7/93.

Shri C.S. Tarde for the applicant states that he has no instructions. (5)

Shri Raghute states that though he has been briefed he does not have the papers, and the applicant is also absent. Shri Raghute has also no instructions.

Shri P.S. Lambat for the respondents.

In these circumstances, the application is dismissed for default of the applicant. No order as to costs.


(M.S. Deshpande)
V/c.

B.

Order/Judgement despatched
to Applicant/Respondent (A)
on 24/9/93 dt 30/7/93

By
24/8-